

(ii) G.S.R. No. 711, dated the 26th September, 1987, publishing the Central Industrial Force (Second Amendment) Rules, 1987 [Placed in Library. See No. LT—5496/88 for (i) and (ii)]

I. Report and Accounts (1986-87) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay and related papers.

II. Report and Accounts (1986-87) of the Chemicals and Allied Products Export Promotion Council, Calcutta and related papers.

III. Report and Accounts (1986-87) of the Plastics and Linoleums Export Promotion Council, Bombay and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) :
Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Twenty-fourth Annual Report and Accounts of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1986-87, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Council. [Placed in Library. See No. LT—5536/88]

(ii) (a) Twenty-ninth Annual Report and Accounts of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1986-87, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Council. [Placed in Library. See No. LT—5536/88].

(iii) (a) Thirty-second Annual Report and Accounts of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1986-87, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Council.

[Placed in Library. See No. LT—5537/88].

REPORT OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI JAGESH DESAI (Maharashtra):
Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Thirty-fifth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their Fourteenth Report on Air India—Working Results and Traffic Growth.

REPORT OF THE RAILWAY CONVENTION COMMITTEE (1985)

SHRI BHAGATRAM MANHAR (Madhya Pradesh): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Tenth Report of the Railway Convention Committee on 'Rate of Dividend for the year 1988-89 and other Ancillary Matters'.

ALLEGED GANG-RAPE BY POLICEMEN AT DEOGHAR DISTRICT IN BIHAR

श्री राम अवधेश सिंह (बिहार) :
महोदय बिहार में देवघर के पास पुलिस ने तीस औरतों के साथ बलात्कार किया है।... (व्यवधान)...

महोदय, सुना जाये, पुलिस ने तीस औरतों के साथ बिहार में देवघर के पास पड़रिया गांव में रेप किया और ताले तोड़कर के लूटा। यह बहुत शर्मनाक बात है सरकार के लिए, हमारे लिए और सब के लिए। इसमें पक्ष-विपक्ष की बात नहीं है। फरवरी 18 की रात को जैसे विदेश की कोई फौज हमला करती है, हमला हुआ पुलिस का, तीस औरतों को रेप किया और ताले तोड़कर दरवाजे तोड़कर पचासों हजार की संपत्ति को लूट लिया। मैं कपड़ा लाया हूं, जो रेप के खून से लथपथ हो गया है, यह मैं लाया हूं हाऊस को दिखाने के लिए... (व्यवधान)...

श्री समापति : आप बंठ जाइए।